

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 99 OF 2020

IN

WRIT PETITION NO. 1076 OF 2016

Goa Mining Association & anr.

..... Applicants

V e r s u s

Union of India & Ors.

..... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. A. Gosavi, Advocate for the Applicants.

Ms. Asha Desai, Senior Standing Counsel for the Respondent nos.1, 2 and 3.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 18th August, 2020

P.C.

1. This matter is now posted on 24.08.2020 in order to enable Ms. Desai, the learned Counsel for the respondent nos.1, 2 and 3, to obtain instructions as to whether there are any objections to this Bench taking up this matter.

2. Stand over to 24th August, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*